

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :23rd October, 2018
Time :02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 07/2016 (CZ) WITH	LaxmiChouhan Vs. Union of India &Ors.	Mr. Sourab Sharma, Adv. for Appellant
2.	Appeal No. 233/2018 (M.A. No. 1458/2018 & M.A. No. 1459/2018)	LaxmiChouhan Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
3.	Original Application No. 148/2017 (CZ)	Alok Dubey Vs. State of Chhattisgarh &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar S., Adv. for R-1 Mr.Siddharth Chauhan, Adv. for R-2 to 4
4.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. &Ors.	Mr. SambhavSagani, Adv. for Applicant Mr. V. Raj Nair, Adv. for MPPCB Mr. Sachin Kr. Verma, Adv. Mr. Rohit Sharma, Adv. for R-7 & 9 Mr. Siddharth Singh, Adv.
5.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ)) WITH	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Siddharth Chauhan, adv. Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF
6.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Siddharth Chauhan, adv. Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF
7.	Original Application No. 460/2018 (Earlier O.A. No. 318/2014 (CZ))	BabulalJajoo Vs. State of Rajasthan &Ors.	Ms. ZubiaSajid, Adv. for Mr. M. S. Kachchawa, Adv.
8.	M.A. No. 476/2018, M.A. No. 477/2018 & M.A. No. 840/2018 (Earlier M. A. No. 447/2017 (CZ)) IN Original Application No. 337/2014 (CZ)	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh &Ors.	Mr. BalenduShekhar, Adv. for R-6 Mr. SiddarthBawa, Adv. Mr. RajulShrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP Mr.BalenduShekhar,Adv. for Bhopal MC Mr. ShyamalAnand, Adv. for HMA Agro Industries Ltd. Mr. Dharmvir Sharma, Adv. Mr. VivekChoudhary, Adv. for BMC Mr. Santosh Verma, Adv. for ADM

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